

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

107. C.P.(IB)-225(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.02.2024**

NAME OF THE PARTIES: SREI Equipment Finance Limited

V/s.

Supreme Star Villa Private Limited.

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Dharshit Dave for the Petitioner and Adv. Ashish Pyasi for the Respondent are present.
2. Ld. Counsel for the Corporate Debtor wishes to place on record the balance sheet of the Financial Creditor for the financial year 31.03.2019 to 30.03.2022. Counsel for the FC has no objection to file the same. Let the same be done within a week along with written submissions.
3. Heard arguments on both sides. Parties are directed to file written submissions not exceeding 5 pages within a week.
4. **Order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)